

**Safe disposal of mercury bearing waste**

508. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has formulated any guidelines for safe disposal of mercury bearing waste in Compact Florescent Lights (CFL) in accordance with international standards;

(b) if so, the details thereof, and if not, the reasons therefor;

(c) the steps taken by Government to check unregulated and unrestricted disposal of CFL leading to contamination of environment and human health; and

(d) the further steps taken by Government to ensure safe disposal of mercury bearing waste in CFL in accordance with the concept of the extended producers responsibility?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) No guideline has been framed for disposal of mercury bearing waste in Compact Fluorescent Lamp (CFL) in accordance with international standard has been issued. However, Central Pollution Control Board has published "Guidelines for Environmentally Sound Mercury Management in Fluorescent Lamp Sector" in 2008, wherein the role and responsibilities of the stakeholders are specified for effective management of mercury in Fluorescent Lamp.

**Measures taken to combat air pollution**

509. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether there have been measures taken to combat air pollution by switching over to CNG/LPG as automotive fuel in Kolkata, Kanpur, Pune, Ahmedabad and other major cities of India, if not, the reasons therefor;

(b) if so, the details regarding the performance of these schemes in these cities; and

(c) whether the status of ambient air in these cities post implementation of schemes show improvement?